

a suitable site, where the telescope might be installed and other technical details about it.

Protest against holding of Central Secretariat Clerical Service (U.D. Grade) Examination

1864. SHRI S. M. BANERJEE: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that employees representatives went on hunger strike from the 5th December, 1969 at the Uddyog Bhawan Lawns in New Delhi as a protest against the decision of Government not to refer the question of the Central Secretariat Clerical Service (U.D. Grade) Examination to the Cabinet Sub-Committee as laid down in the Scheme of Joint Consultative Machinery ;

(b) whether it is also a fact that a delegation of Members of Parliament met him on the 8th December, 1969 to whom he assured that he would refer the matter to the Cabinet Sub-Committee as laid down in the scheme for Joint Consultation and Compulsory Arbitration ;

(c) whether it is a fact that as a result of this assurance given to the delegation of Members of Parliament, the Central Government Clerks' Union have again represented to the Government to refer the issue to the Cabinet Sub-Committee as laid down in the Joint Consultative Machinery ;

(d) if so, what is the decision of Government ; and

(e) if the reply to part (d) above be in the negative, whether it amounts to breach of the J.C.M. agreement which clearly and unconditionally stipulates reference of such issues to the Cabinet Sub-Committee and breach of the assurance given to Members of Parliament ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) The Central Government Clerks' Union had intimated on the 3rd December, 1969 that they had decided to sit on fast from that

date for a period of six days with a view to focus the attention of the Government to their demand regarding cancellation of the C.S.C.S (U.D. Grade) Examination and to get the same conceded.

(b) to (e). Some representatives of the Staff Side had met the Home Minister on the 3rd December, 1969 in connection with the reference of the U.D. Grade Examination to the Cabinet Sub-Committee as per J.C.M. procedure. Some Members of Parliament had also met Home Minister in the same connection. They were informed that while the Departmental Examination for promotion to the Upper Division Grade in the C.S.C.S., which has since been held by the Union Public Service Commission on the 10th and 12th December, 1969, could not be cancelled, the employees should follow the normal procedure of the Joint Consultative Machinery viz, they could raise the matter afresh in the Departmental council since more than one year had expired after the disagreement had been recorded on this item in the Council and there would be no objection to referring the matter to the Committee of Ministers in case no agreement could be reached in the Departmental Council. It is, therefore, open to the representatives of the Staff in the Departmental Council to take up this matter in the Council and they case could be processed thereafter according to the rules and convention of the Joint Consultative Machinery Scheme. The Central Government Clerks' Union and Member of Parliament who wrote to Home Minister about this matter have also been informed of the above position recently.

Agitation by Employees of Indian Association for the Cultivation of Science, Calcutta for Revision of Pay Scales

1865. SHRI S. M. BANERJEE : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether the employees of the Indian Association for the Cultivation of Science, Calcutta, have been agitating for a long time for the revision of their pay scales ;